

CCA 43/2000

CA 785/93

19.2.02

Hon Mr Justice R.R.K. Trivedi, VC

Hon Maj Gen K.K. Srivastava, AM

List has been revised. Note for the applicant. Sh. S.K. Pandey brief holder of Sh. A. Shalekar for the respondents.

Learned Counsel for the respondents

Submits that the order of this Tribunal has been complied with and the list has been published on 31.1.02. Suppl. affidavit to this effect has been filed by Sh. Jawahar Lal, Asstt. General Manager, Telephones, Office of General Manager Telecom District, Bharat Sanchar Nigam Ltd, Azamgarh.

Affidavit has been filed with MA. As the order has been complied with nothing is required to be done in this Contempt application. Contempt application is dismissed. Notices issued are discharged. No Cost.

  
AM

  
VC

